

S.No.4

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
02-02-2024 AT 02:30 PM**

**IA (IBC) 233/2024 in CP(IB) No.383/95/HDB/2022**  
u/s. 95 of IBC, 2016

**IN THE MATTER OF:**

Union Bank of India

**...Petitioner**

**VS**

Shri. M Pradeep  
(Personal Guarantor of M/s. Thexa Pharma Pvt Ltd)

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. ASHISH VERMA, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 233/2024**

Learned Counsel Smt Mummaneni Vazra Laxmi, for applicant present through Video Conference. This is an application for the delay being 4 days for filing the report. Considering the reasons given, delay is condoned and report is taken on record. Let a copy of the report be furnished to the Personal Guarantor. Accordingly, **this application is allowed and disposed of.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**